

**IN THE NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH**

COURT – IV

8.

IA 879(MB)2024 IN
C.P. (IB)/2483(MB)2019

CORAM:

MS. ANU JAGMOHAN SINGH
MEMBER (Technical)

SHRI KISHORE VEMULAPALLI
MEMBER (Judicial)

ORDER SHEET OF THE HEARING HELD ON **16.07.2024**

NAME OF THE PARTIES:

Ajit Kumar Yadav

Vs

Reliance Tech Services Limited

SECTION: 9, 60(5) OF THE INSOLVENCY AND BANKRUPTCY CODE, 2016

ORDER

1. Ms. Mitali Bhat, Ld. Counsel for the Applicant/Liquidator present. Mr. Pravin Uadhay, Ld. Counsel for the Respondent present.
2. On the request of the Counsel for the Respondent, one weeks time is granted for filing reply.
3. List this matter for hearing on **23.08.2024**.

Sd/-

ANU JAGMOHAN SINGH
Member (Technical)

Sd/-

KISHORE VEMULAPALLI
Member (Judicial)